

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 1711
TO BE ANSWERED ON 01.08.2022

DELAY IN PAYMENTS TO MSMEs

1711. PROF. MANOJ KUMAR JHA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is a fact that there is a trend of delayed payments to suppliers who are often Micro, Small and Medium Enterprises (MSMEs) and it is a norm set by buyers who are often big companies and public sector units;
- (b) if so, the monetary delay in payment since 2019, year-wise; and
- (c) the steps taken by Government that no delays happen in payments?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a): Yes, Sir.

(b): The details of pending amount involved in the applications/cases filed on SAMADHAAN Portal since 2019 till 27.07.2022, year - wise are as follows :-

Year	Amount involved in pending applications/cases (Rs. in Crore)
01.04.19 - 31.03.20	2,887.59
01.04.20 - 31.03.21	5,747.79
01.04.21 - 31.03.22	5,685.98
01.04.22 - 27.07.22	2,311.43

(c): Steps taken by the Government to address the issue of delayed payment to MSEs are as follows:-

- Under the provisions of the Micro, Small and Medium Enterprises Development (MSMED) Act, 2006, Micro & Small Enterprises Facilitation Councils (MSEFCs) have been set up in the States/UTs to deal with cases of delayed payments of the Micro and Small Enterprises (MSEs).
- Ministry of MSME had launched SAMADHAAN Portal on 30.10.2017 (<http://samadhaan.msme.gov.in/MyMSME/MSEFC/MSEFCWelcomer.aspx>) for monitoring of the outstanding dues to the MSEs from the buyers of goods and services.

- The Ministry of MSME created a special sub-portal within Samadhaan portal on 14.06.2020, after the Aatma Nirbhar Bharat announcements, for reporting the dues and monthly payments by central Ministries/Department/Public Sector Enterprises to MSMEs. Dues of Rs. 1,32,280.72 crore have been paid to MSME vendors by Government Ministries/Departments/CPSEs from May 2020 till 27th July, 2022.
- The Ministry of MSME has also been urging States/UTs to set up more number of Micro & Small Enterprises Facilitation Councils for quicker disposal of cases related to delayed payments. So, far 113 MSEFCs have been set up, with more than one MSEFC having been set up in Delhi, Jammu & Kashmir, Karnataka, Maharashtra, Punjab, Rajasthan, Tamil Nadu, Telangana and U.P.
- The Government of India has also instructed CPSEs and all companies with the turnover of Rs. 500 Crore or more to get themselves on-boarded on the Trade Receivables Discounting System (TReDS), an electronic platform for facilitating the discounting of trade receivables of MSMEs through multiple financiers.
- Companies which get supplies of goods or services from Micro & Small Enterprises and whose payment to Micro and Small Enterprises exceeds 45 days from the date of acceptance or the date of deemed acceptance of the goods or services, also need to submit a half yearly return to the Ministry of Corporate Affairs stating the amount of payments due and the reasons of the delay.
- The Ministry has taken up the subject with the Central Ministries, CPSEs and State Governments for the clearance of pending dues to MSEs. The Government has taken many steps to get the dues payable to the MSMEs cleared by public sector units of State & Central Governments & is also following up with the State Governments & UTs for timely disposal of such cases.
